GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-3847

TO BE ANSWERED ON-03.01.2019

SUBSIDY ON EQUIPMENTS

3847. SHRI AJAY NISHAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government proposes to increase the subsidy on equipment used in renewable energy projects including solar energy projects and wind energy projects;
- (b) if so, the details thereof; and
- (c) the details of amount of subsidy being permitted on such equipments currently?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) to (c) The Government is implementing various schemes/programs to promote development and deployment of renewable energy projects including solar energy and wind energy projects in the country. The Central Financial Assistance (CFA) incentives/subsidies being provided vary from scheme to scheme for approved time period as per the scheme/program.

The details of CFA/ incentives/subsidies being offered presently under various schemes/programs of Ministry of New & Renewable Energy are given in the **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3847 FOR 03.01.2019

DETAILS OF CFA/SUBSIDIES/INCENTIVES BEING PROVIDED FOR THE DEVELOPMENT & DEPLOYMENT OF VARIOUS RENEWABLE ENERGY SOURCES

A. GRID-INTERACTIVE RENEWABLE POWER PROGRAMMES:

Wind Projects		Accelerated depression benefits upto 40%
2. Solar Power Projects.		
a) Solar PV Power projects under Jawaharlal Nehru National Solar Mission (JNNSM) Phase-II, Batch-I of total 750 MW with Viability Gap Funding (VGF) support from National Clean Energy Fund (NCEF).	Minimum Project Capacity 10 MW Maximum Project Capacity 50 MW	VGF support up to 30% of Project Cost limited or maximum of Rs.2.50 Cr/MW whichever is less, based on reverse bidding process for power producers.
b) Grid Connected Rooftop Solar PV Power Projects in residential, institutional and social sector	Benchmark of Rs 60 to 70 per watt depending upon the capacity.	Central Financial Assistance (CFA) up to 30% of benchmark cost for the General Category States/UTs and up to 70% of benchmark cost for Special Category States/UTs, i.e. North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu & Kashmir and Lakshadweep, Andaman & Nicobar Islands is provided to consumers for installation of grid connected solar rooftop projects. Incentives are also provided for promotion of roof top SPV power in Government sector. No subsidy is provided for commercial and industrial establishments in private sector.
c) Grid connected Solar PV Power Projects by Central Public Sector Undertakings (CPSUs).	Total size of the scheme 1000MW.	VGF support to the CPSUs/Govt. Of India Organizations at a fixed rate of Rs.1 crore/MW for projects where domestically produced cells and modules are used and Rs. 0.50 crores/MW in cases where

		domestically produced modules are used.
d) Grid-connected Solar PV Power plants on Canal Banks and Canal Tops	1 MW to 10 MW	Rs 1.5 Crore/MW for Canal Bank and Rs 3.0 Crore/MW for Canal Top Projects, subject to 30% of the project cost in both the cases.
e) Solar Park Scheme		25 lakh per Solar park for preparation of Detailed Project Report(DPRs).20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower
f) Solar PV scheme for Defence Establishments		Tender issued before 17/02/2017- VGF support is 2.50 cr/MW Tender issued after 17/02/2017- Rs 1.1 crore / MW for all capacities.

3. Small Hydro Power (SHP) Projects: (valid for the projects commenced on or before 31-03-2017)**

Support to new SHP projects (producers) in Government sector:

Category	Above 100 KW and up to 1000 KW	Above 1 MW – 25 MW
Special category (J&K, HP &UK) and NE States	75,000 per KW.	7.5 Crores / MW limited to 20 crore per project.
Other States	35,000 per KW.	3.5 Crores / MW limited to 20 crore per project.

Support to new SHP projects (producers) in private / co-operative / joint sector:

Areas	Upto 25 MW
N E Region, J & K, H.P. &Uttarakhand	1.5 crore/ MW limited to 5.00 crore per
(Special Category States)	project
Other States	1.0 crore/ MW limited to 5.00 crore per

Renovation and Modernization:

for Government Sector projects	Rs 1.00 crore/MW limited to 10.00
lor Government Sector projects	crores per project.

^{**} Incentive schemes for the projects commencing after 1st April 2017 has been approved by EFC and note for CCEA is under preparation.

4.BIOMASS BASED COGENERATION IN SUGAR MILLS AND OTHER INDUSTRIES IN THE COUNTRY (UP TO MARCH 2020)

Type of Project	Rate of CFA
Bagasse Cogeneration in Sugar Mills	Rs 25 lakh/MW calculated on surplus exportable power
Biomass(Non-bagasse) Cogeneration in Industries	Rs 50 laks/MW calculated on installed capacity

5. Waste to Energy Projects:

Type of Waste	Central Financial Assistance to Producers
Municipal Solid Waste	Rs.2.00cr./MW, Max. Support 10 Cr. /project.
Urban Waste	Rs.2.00cr./MW, Max. Support 5 Cr. /project.
Industrial waste	Rs. 0.20cr to Rs. 1.00cr/MW, Max. Support
	Rs.5.00cr/project.

B. OFF-GRID / DECENTRALIZED RENEWABLE ENERGY PROGRAMMES:

Central Financial Assistance under the New National Biogas and Organic Manure Programme, (NNBOMP) w.e.f. 01.04.2018 for the Medium Term Plan of 14th Finance Commission up to March, 2020 for Biogas Plant size from 1 cu.m.to 25 cu.m. per day.

1. New National Biogas and Organic Manure Programme, (NNBOMP) w.e.f. 01.04.2018

Sno	Particulars of Central Financial Assistance (CFA) and States / UTs, Regions & Categories of beneficiaries	_		under NNB as per day)	•	
A	Central Subsidy Rates Applicable (In Rs. per plant)	1 Cubic Metre		8-10 Cubic Metre	15 Cubic Metre	20 - 25 Cubic Metre
	I. NER States, including Sikkim and including SC and ST Categories of NER.	17,000	22,000	24,000	25,000	35,000
	 II. Special Category States (Jammu & Kashmir, Himachal Pradesh, Uttarakhand, and Andaman & Nicobar Islands) and III. Scheduled Castes / Scheduled Tribes of all other States. 	10,000	13,000	18,000	21,000	28,000
	All other States (General ategory)	7,500	12,000	16,000	20,000	25,000
В	Additional Subsidy for cattle dung based biogas plants if linked with sanitary toilets, only for individual households (Rs. Per Biogas Plant) fixed amount.	1,600	1,600	1,600	Nil	Nil

2.	Decentralized Solar Photovoltaic Systems.			
	a) Lighting systems/ Power packs	Subsidy of 30% of the device/ project cost		
	b) Solar pumps	Subsidy of 30%, 25%, and 20% depending upon pump capacity.		
	c) Solar Study lamps	Student contribution Rs 100 Balance to be paid as Central Financial Assistance.		
	d) Solar Street light under AJAY scheme	75% of the project cost		

3.	Concentrating Solar Thermal Technology	30% of the project cost.
4.	Micro-hydel plants/ Water mills:	Subsidy/CFA to producers:
	(valid for the Administrative	Rs. 1.25 lakh/kW for Micro-hydelupto 100 kW.
	approval issued till 31/3/2017)	Rs.0.50 lakh per Watermill for Mechanical
		output.
		Rs.1.50 lakh per Watermill for Electrical
		Output.
5.	Biomass Gasifier	CFA/Subsidy to consumers:
		Rs. 15,000 /kW (with 100% producer gas
		engine)
		Rs. 2,500/kW for duel fuel engine
		Rs. 2.0 lakh per 300 kW for Thermal
		Applications
		20% higher CFA for special category states